

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3045  
ANSWERED ON:20.03.2008  
WELFARE CENTRES FOR DISABLED PERSONS  
Patel Shri Kishanbhai Vestabhai;Sai Shri Nand Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of welfare centres for disabled persons functioning at present in Gujarat, Chhattisgarh and M.P. District-wise;
- (b) the details of the assistance sanctioned by the Government to each of such centres under various schemes during 2006-07 and 2007-08, till date;
- (c) the number of persons benefited in such centres under various schemes in the States during the said period; and
- (d) the details of various facilities provided by these centres?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) No `Welfare Centres` are being run in the States of Gujarat,Chhattisgarh and Madhya Pradesh by the Government of India.However,in these States,a number of projects run by the Non-Governmental Organizations for rehabilitation of persons with disabilities are being provided grants-in-aid under Deendayal Disability Rehabilitation Scheme. Besides, to provide rehabilitative support to persons with disabilities,39 District Disability Rehabilitation Centres have been sanctioned for these States.